NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH** NEW DELHI

C. P. NO. 47(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22,07,2016 AT 02,00 P.M.

NAME OF THE COMPANY: M/s. Sh. Parbhadit Singh Batra V/s. M/s. Amrit Graphics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION **SIGNATURE**

PRAYAS ANEM ADVOCATE

PATITIONER

1. Mr. Saurabha Zakter 2. Ms. Aichwaaya J

Respondents Allished

Reply has been filed by the respondents today. Rejoinder, if any, be

filed within one week.

To come up on 17.08.2016 at 2.30 p.m.

(Ina Malhotra) Member Judicial

(R. Varadharajan) Member Judicial